

facturers, etc.) they are implemented under appropriate authority or statute. Such decisions of Government based on the recommendations of the Tariff Commission would be binding on the manufacturers. The usefulness and the necessity of an organisation of this nature in a country which had been earlier largely dependent primarily on imports and now involved in an actively planned programme of development would be more than evident, particularly in the light of the experience of recent years.

(c) The expenditure incurred on the Tariff Commission during the years 1966-67 to 1968-69 is given below:

(i) 1966-67	Rs. 9.51 lakhs
(ii) 1967-68	Rs. 10.28 lakhs
(iii) 1968-69	Rs. 10.59 lakhs

(d) A statement is placed on the Table of the Sabha. [*Placed in Library See No. LT-2495/69*].

ESTABLISHMENT OF A COASTAL COMMAND FOR AIR FORCE

*801. SHRI RANJEET SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether recommendations have been made for the establishment of a Coastal Command for the Air Force for the specific purpose of patrolling our sea coasts;

(b) if so, the progress in this directions; and

(c) if not, whether Government purpose to consider the imperative necessity of such Command?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

(c) It is not considered necessary to have a separate Coastal Command of the air Force for the purpose in view. The present organization is adequate.

IRREGULARITIES COMMITTED BY SWADESHI COTTON MILL, INDORE AND INDU MILLS BOMBAY

*802. SHRI MADHU LIMAYE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government's attention has been drawn to the sad condition of the Swadeshi Cotton Mill, Indore and Indu Mills, Bombay;

(b) whether both these mills are under Authorised Controllers;

(c) whether Provident fund has not been paid by these mills for the last one or two years;

(d) whether there are charges of irregularities, negligence and inefficiency; and

(e) if so, the action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Government have been receiving complaints from time to time in respect of these mills.

(b) Yes, Sir.

(c) The mills have not been paying the Provident Fund dues regularly and in full.

(d) Yes, Sir.

(e) Enquiries so far made as a result of the complaints have shown that there was no substance in the allegations regarding negligence, inefficiency and corruption on the part of the management. A further complaint has been received recently in respect of the Swadeshi Cotton Flour Mills Indore and the Madhya Pradesh Government have been asked to make necessary enquiries.

MOLASSES IN TAMIL NADU

*803. SHRI VIRENDRAKUMAR SHAH: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government's attention has been drawn to a news-item in the Financial Express of the 25th November, 1969, wherein it has been stated that over 25,000 tonnes of molasses would have to be destroyed in Tamil Nadu, in case the Central Government failed to permit their immediate clearance for exports;

(b) if so, whether there has been a delay on the part of Government in giving orders for lifting stocks; and

(c) whether Government have since taken steps to ensure that the molasses were either exported or made use of internally?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Due to consecutive two bad sugar seasons 1966-67 and 1967-68 the estimates of production and availability of molasses during the sugar season 1968-69 by the Tamil Nadu Government were rather conservative and it was only at the fag end of the season that the State Government reported surplus availability of molasses. As soon as the position was brought to the notice of the Central Government, the matter was considered in consultation with other States Governments, (particularly those which are deficit) in the Central Molasses Board. A final decision to permit exports is expected to be taken shortly.

हथकरघा उद्योग

*804. श्री रामावतार शास्त्री : क्या बंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में विभिन्न राज्यों में हथकरघों की राज्यवार संख्या कितनी है और उन पर कितने लोग आश्रित हैं ;

(ख) क्या यह सच है कि देश में हथकरघा उद्योग बहुत गम्भीर संकट में से गुजर रहा है ;

(ग) यदि हाँ, तो इसके क्या कारण हैं ;

(घ) क्या सरकार ने इस उद्योग के सामने आये संकट को दूर करने के लिए बैंकों के राष्ट्रीयकरण के बाद कोई नई योजना बनाई है, जिसके अन्तर्गत बुनकर सहकारी समितियों तथा स्वतन्त्र बुनकरों को ऋण दिया जाये ; और

(ङ) यदि हाँ, तो उमका व्योग क्या है और इस योजना को सरकार का कब क्रियान्वित करने का विचार है ?

बंदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) एक विवरण सभा पटल पर रखा जाता है जिसमें देश के विभिन्न राज्यों में हथकरघों की संख्या दी गयी है । [मन्त्रालय में रखा दिया गया । देखिये संख्या

LT—2496/69] हथकरघा उद्योग में नियोजित व्यक्तियों के बारे में ठीक ठीक आंकड़े उपलब्ध नहीं हैं ।

(ख) जी नहीं ।

(ग) प्रश्न नहीं उठता ।

(घ) और (ङ). सहकारी बैंकों के माध्यम से बुनकर सहकारी समितियों को ऋण देने की योजना पहले से ही विद्यमान है बैंकों ने स्वतंत्र बुनकरों को ऋण देने की कोई योजना अभी तक नहीं बनाई है ।

EXPORT OF IRON AND MANGANESE ORE THROUGH VISAKHAPATNAM AND PARADIP PORTS

*805. SHRI S. R. DAMANI: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the prospects of iron ore and manganese ore exports from the current year to 1973-74;

(b) how much of it will be handled by the Visakhapatnam and Paradip Ports; and

(c) the action being taken to develop these Ports for the purpose, the progress achieved so far and when it will be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). A statement is placed on the table of the House.

Statement

(a) The following are the likely exports of iron and manganese ores during 1969-70 to 1973-74:-

(Qty. in million tons)

Year	Iron Ore	Manganese ore
1969-70 ..	17.4	1.25
1970-71 ..	19.5	1.30
1971-72 ..	20.7	1.35
1972-73 ..	23.1	1.40
1973-74 ..	26.0	1.45

(b) The East coast ports of Visakhapatnam and Paradeep are expected to handle